

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

WWW.LIVELAW.IN

RAJYA SABHA

UNSTARRED QUESTION NO.414

TO BE ANSWERED ON THURSDAY, THE 22.07.2021

Vacancies of judges

414. DR. C.M. RAMESH:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the details of vacancies of judges and Chief Justices in different High Courts of the country, State-wise and from when these posts are lying vacant; and
- (b) by when these vacancies are likely to be filled up in the light of pending cases, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a) to (b) : A Statement showing details of vacancies of judges in the High Courts as on 15.07.2021 is at Annexure. The details of vacancies of Chief Justice of High Courts is as under:

SL. NO.	NAME OF HIGH COURT	DATE OF OCCURRENCE OF VACANCY OF CHIEF JUSTICE
1	ALLAHABAD	26.06.2021
2	CALCUTTA	29.04.2021
3	CHHATTISGARH	01.06.2021
4	HIMACHAL PRADESH	01.07.2021

As per the Memorandum of Procedure, for the appointment of Judges of High Court, the Chief Justice of the High Court is required to initiate the proposals in consultation with two senior-most Judges from amongst the eligible candidates from the Bar and concerned State Judicial Service six months prior to the occurrence of vacancies.

Filling up of vacancies is a continuous, integrated and collaborative process between the Executive and the Judiciary. It requires consultation and approval from various constitutional authorities both at the State and Centre level. Hence, the time frame for filling up vacancies of Judges cannot be indicated. While every effort is made to fill up the existing vacancies expeditiously, vacancies do keep on arising on account of retirement, resignation or elevation of Judges and increase in Judge Strength.

Annexure.I

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Statement referred to in reply to parts (a) of Rajya Sabha Unstarred Question No.414 due for 22.07.2021 “Vacancy of High Court judges”

Sl. No.	Name of High Court	Vacancies of Judges as on 15.07.2021
1	Allahabad	66
2	Andhra Pradesh	18
3	Bombay	31
4	Calcutta	41
5	Chhattisgarh	08
6	Delhi	30
7	Gauhati	04
8	Gujarat	24
9	Himachal Pradesh	03
10	J & K and Ladakh	06
11	Jharkhand	10
12	Karnataka	15
13	Kerala	10
14	Madhya Pradesh	24
15	Madras	17
16	Manipur	0
17	Meghalaya	0
18	Orissa	14
19	Patna	33
20	Punjab& Haryana	39
21	Rajasthan	27
22	Sikkim	0
23	Telangana	28
24	Tripura	01
25	Uttarakhand	04
Total		453